

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
Bangalore-38.

Dated: 21 JAN 87

APPLICATION NO(s) 19/96

APPLICANTS:

C Ramiah  
TO.

RESPONDENTS:

Union of India &  
Others

1. Sri. O. Sreedharan, Indira Mahal  
lodge, 5th Main Road Gaudin Nagar  
Bangalore - 9.

SUBJECT:- Forwarding of copies of the Orders passed by  
the Central Administrative Tribunal, Bangalore.

-xxx-

Please find enclosed herewith a copy of the  
ORDER/~~STAY ORDER~~/INTERIM ORDER/, Passed by this Tribunal  
in the above mentioned application(s) on 7.1.94.

Se Shrover 21/1/94

DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

gm\*

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH

ORIGINAL APPLICATION No.15/1994

THIS THE 7TH DAY OF JANUARY, 1994

Sri C. Ramaiah,  
S/o. Late Rangaiah,  
Aged 54, Years,  
Junior Officer (Administrative),  
Anthropological Survey of India,  
Southern Region, Mysore-2.

... Applicant

(By Advocate Shri O. Sreedharan)

Vs.

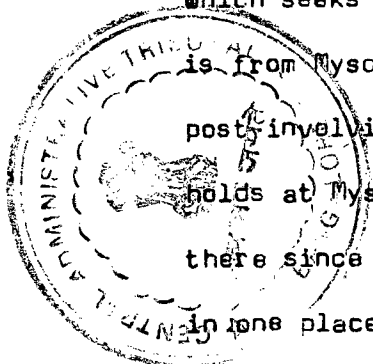
1. Union of India  
by its Secretary,  
Ministry of Human Resources Development,  
Department of Culture,  
New Delhi.
2. The Director,  
Anthropological Survey of India,  
Government of India,  
27, Jawaharlal Nehru Road,  
Calcutta - 700 016.
3. Head of Office,  
Anthropological Survey of India,  
Southern Region, Mysore-2.

... Respondents

O R D E R

Shri Justice P.K. Shyamsundar, Vice Chairman.

We have heard Shri O. Sreedharan in this application which seeks for annulling of an order of transfer. The transfer is from Mysore to far off Shillong. But, the applicant holds a post involving All India Transfer Liability. The post which he holds at Mysore, according to the learned counsel, he has served there since 1986. We think after six years of continuous service in one place, shifting from that place to another is nothing out of the ordinary, if applicant's services are required in the interest of public at Shillong, he will have to go and cannot demur.

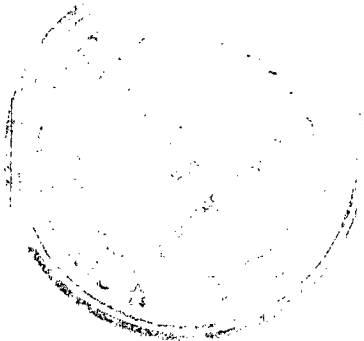


2. When this order was being dictated, the learned counsel seeks to withdraw this application. We retain this order but permit counsel to withdraw this application and dismiss the same as withdrawn.

Sd-  
( V. RAMAKRISHNAN )  
MEMBER (A)

Sd-  
(P.K.SHYAMSUNDAR)  
VICE CHAIRMAN

ps p.



Sd. Shaukat  
21/1/94  
SECTION OFFICER  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDL. SECRETARY